

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg, Civil Lines, Old Red Building, Allahabad-211001
CUSTOMS APPEAL BRANCH

Dated: 30/06/2016

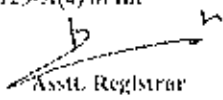
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. C/A/70305/2016-CUADB1 dated 28/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 C/MISC/70205/2016	C/51910/2014	Commissioner of Customs-Ghaziabad 202...WING A C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD, UTTAR PRADESH 201002
		Name and Address of Respondent
2		DEVKI METAL PVT LTD E-5, GALI NO.2, NEW MANDOLI INDUSTRIAL AREA, NAND NAGAR,, NEW DELHI

Copy To**Advocate(s) / Consultant(s):**3 Bar Association, CESTAT, ~~Room~~ **ALD**

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmans Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisers Pvt. Ltd., LAW House, 1-E, Sector-10, Faridabad 121003 (Haryana)

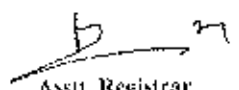
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAT society, 52, Nagarjuna Hills, Purjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkarduoma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


 Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

REGIONAL BENCH : ALLAHABAD

COURT No. I

C/Misc/70205/2016

APPEAL No.C/51910/2014-CU[DB]

(Arising out of Order-in-Appeal No. GZB-EXCUS-000-APP-199-13-14 dated 31/12/2013 passed by Commissioner of Central Excise & Customs (Appeals), Ghaziabad)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

and

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Customs, Ghaziabad

Appellant

Vs.

Devki Metal Pvt. Ltd

Respondent

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR)

None,

for Appellant

for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 28/06/2016
Date of Decision : 28/06/2016



FINAL ORDER NO. 70305/2016

Per: Anil Choudhary

Heard the learned A.R. Appeal is disposed of as withdrawn under the litigation policy, as prayed in Miscellaneous Application No. C/Misc/70205/2016, without entering into merits of the case. M.A. stands disposed of.

(Dictated in Court)

Sd/-

(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

Sd/-

(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

akp

प्रमाणित प्रतिलिपि / Certified True Copy
12.7
रजिस्ट्रार, अपील विभाग, सी.बी.एस.ई.
अखिल भारतीय शिक्षा बोर्ड (एन.सी.ई.आर.)
28, एन.सी. रोड, दिल्ली-110002
सं. म. व. 12345, फोन: 12345-11001

